

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INDIA CENTRIC EDUCATION HUB PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	INDIA CENTRIC EDUCATION HUB PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	14/07/2017
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Delhi
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2017FTC320694
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	House No. 60, Old Anarkali Krishna Nagar Delhi East Delhi DL 110051 IN
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	20-12-2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige No. 87, 2nd Floor, 21 st Cross, 7th Main, N S. Palya, BTM 2 nd Stage, Bangalore-560076, India Cell +91 94483 84064, LL +91 80 7963 4233 Email: gthirupal@gmail.com IP registration No. IBBI/IPA-002/IP-N00016/2016-17/10030
8	LAST DATE FOR SUBMISSION OF CLAIMS	19 th January 2022

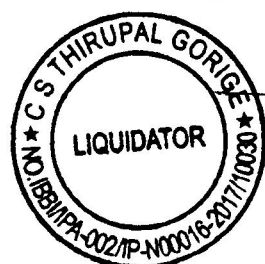
Notice is hereby given that INDIA CENTRIC EDUCATION HUB PRIVATE LIMITED has commenced voluntary liquidation on 20-12-2021.

The stakeholders of INDIA CENTRIC EDUCATION HUB PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 19th January 2022 to the liquidator at the address mentioned against item 5 or 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:22-12-2021
Place: Bangalore




Thirupal Gorige
Liquidator